NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP. No 53/634A/NCLT/AHM/2016(New) C.A. No. 279/634A/CLB/MB/2013(Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.07.2017

Name of the Company:

Dilip Narpatlal Shah & Ors.

V/s.

Millenium Knit Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 634A of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. PRATIK Y JASANI	ADY OCATE	R-U	
2. ilday "			
3. Navin Prhumadel Flackon and Rhug		R1403	
Flacton and Rhus	Ads		
4. PAVAN S. GODEAN	ALA ADVOCAT	E PETITIONER	Muleeuch

Learned Advocate Mr. Uday Joshi with Learned Advocate Mr. Pavan Godiawala present for Petitioners no. 1 and 2. Learned Advocate Mr. Navin Pahwa present for Respondents no. 1 to 3. Learned Advocate Mr. Pratik Jasani present for Respondent no. 4.

Both sides counsel requested time.

List the matter on 21-09-2017 for final hearing. 21.08.2017

Dated this the 26th day of July, 2017.

BIKKI RAVEENDRA BABU

MEMBER JUDICIAL